

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21.10.2020 AT 12:15 PM THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/115/2020  
NAME OF THE PETITIONER(S) : INDIA INFOLINE HOME FINANCE LTD  
NAME OF THE RESPONDENT(S) : SRI SUBHALAKSHMI INFRA PVT LTD  
UNDER SECTION : SEC 7 OF IBC 2016

S.No.	Name (in Capital)	Represented by	Signature
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**ORDER**

Counsel for Petitioner Ms. Sri Lakshmi is present through video conferencing mode. None appeared for the Respondent.

The Registry is directed to issue notice to the Respondent. The Petitioner is also directed to send notice to the Respondent by way of speed post and by e-mail and file affidavit of service. List this matter on **04.12.2020**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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